

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 173 OF 2016 &
IA NO. 373 OF 2016**

Dated : 16th September, 2016

In the matter of:

Mr. Rama Shanker Awasthi

... Appellant(s)

Vs.

Lanco Anpara Power Ltd. & Ors.

... Respondent(s)

ORDER

The Court could not assemble on 14.09.2016 due to fire in the building. As agreed by the parties, list the matter on **03.10.2016.**

(COURT MASTER)